GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 1193 TO BE ANSWERED ON 16th DECEMBER, 2022

PREPAREDNESS FOR ROLL OUT OF 5G

1193 SHRI DEREK O' BRIEN:

Will the Minister of Communications be pleased to state:

- (a) the measures that have been taken to increase the density of physical transmission infrastructure in the country for the roll out of 5G;
- (b) the measures that have been taken to ensure the safety of physical infrastructure, particularly small portable devices, set up for 5G roll out;
- (c) the measures Government has taken to ensure a level playing field between large players and small local operators; and
- (d) the measures that have been taken by Government to ensure safety of data and privacy of users of 5G technology and related Internet of Things operations?

ANSWER MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) to (d) The Indian Telegraph Right of Way Rules, 2016 has been amended on 17th August, 2022, for incorporating the provisions for usage of street furniture for installation of small cells and telegraph line in the principal rules. Fees and charges for seeking Right of Way permissions have also been rationalized to bring uniformity across the country. The Government has taken various policy initiatives to facilitate infrastructure growth. These include making sufficient spectrum available for mobile services through auction, allowing spectrum sharing and trading, removal of additional Spectrum Usage Charge (SUC) of 0.5% for spectrum sharing and allowing sharing of infrastructure by the TSPs. Further, Department of Telecommunications has issued simplified guidelines for site clearance of low power BTS/small cells based on self-certification of the service provider by paying a nominal fee of Rs.100 per site / antenna.

For ensuring security of telecom networks the TSPs have to abide by the 'Security Conditions' of the license agreement and appropriate conditions have been incorporated in the Unified License for protection of privacy and confidentiality of communications over the telecommunications network.
